

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 28th July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 288/2015 (M.A. No. 737/2015)	Shailesh Singh Vs. Chief Secretary U.P. & Ors.	Mr. Shailesh Singh, Applicant in person
AFTER NOTICE			
2.	Original Application No. 234/2015 (M.A. No. 610/2015 & M.A. No. 761/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person
3.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 162/2015 (M.A. No. 664/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5,9to11&46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Advs. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Advs. for Jaypee
5.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana & Romy, Advs. for R-1 to 4
6.	Original Application No.172/2015 (M.A.No.507/2015, M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. For the Applicant Ms. Savitri Pandey, Adv. for R-1,2,3,5,6& 7 Mr. Pradeep Mishra, Adv. for R-4 Mr. Arjun Pant, Adv. for R-8 & 9
FOR HEARING			
7.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Mr. Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 Mr. Pradeep Mishra, Adv. for R - 5 Mr. Vikas Malhotra, Adv. for R - 6 Mr. Rachit Mittal, Adv. (Local Commissioner)